

**BEFORE THE NATIONAL GREEN TRIBUNAL, NEW DELHI**

**Original Application No. 218/2026**

**IN THE MATTER OF:**

**National Green Tribunal on its own Motion**

**...PETITIONER**

**VERSUS**

**State of Himachal Pradesh & Ors.**

**...RESPONDENT**

**MEMO OF PARTIES**

**National Green Tribunal on its own Motion**

**...PETITIONER**

**VERSUS**

**1. State of Himachal Pradesh**

Through District Magistrate, Solan  
Deputy Commissioner Office,  
Solan, Himachal Pradesh-173212  
Email: [dc-sol-hp@nic.in](mailto:dc-sol-hp@nic.in)

**Respondent No.1**

**2. District Forest Officer, Solan**

Sori, Solan, Sh 16, New Nalagarh,  
Nalagarh Ghanoli Road, Bhumian,  
Solan, Himachal Pradesh-173218  
Email: [head-fordivsol-hp@hp.gov.in](mailto:head-fordivsol-hp@hp.gov.in) / [dfosol-hp@nic.in](mailto:dfosol-hp@nic.in)

**Respondent No.2**

**3. Himachal Pradesh Pollution Control Board (HPPCB)**

Through Member Secretary  
Phase-III, New Shimla-171009  
Email: [msspcb-hp@nic.in](mailto:msspcb-hp@nic.in)

**Respondent No.3**